

S.No.41

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

CP(CAA) No. 06/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Aktinos Pharma Pvt Ltd (Transferor Company) and M/s. Apicore Pharmaceuticals Pvt Ltd (Transferee Company) and their respective shareholders and creditors
...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Poornima for the company petitioner present through Video Conference.

Publication has been effected. Pursuant to publication no objections received. As per proof of service RD, ROC, IT Authorities and Official Liquidator served. The Official Ms Kusum Yadav, from RD and ROC Office and Mr D Vasant Rao Meshram, from OL office present. No representation for IT Authorities. For observations if any by 15.04.2024 and for compliances if any by 25.04.2024. call on 25.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)